

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2482**  
ANSWERED ON 13<sup>TH</sup> MARCH, 2026

**REVIEW OF OPERATIONAL STATUS UNDER PMFME**

**2482. SHRI LAHAR SINGH SIROYA:**  
**SHRI ASHOKRAO SHANKARRAO CHAVAN:**  
**SHRI RYAGA KRISHNAIAH:**  
**DR. ANIL SUKHDEORAO BONDE:**  
**SHRI AMAR PAL MAURYA:**  
**SHRI UJJWAL DEORAO NIKAM:**  
**SHRI JAGGESH:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) total number of micro food processing enterprises formalised under PMFME Scheme since inception, State/UT-wise, along with cumulative investment mobilised;
- (b) whether sector-wise distribution of sanctioned units, including participation of women, SHGs, FPOs and aspirational districts are maintained and monitored;
- (c) whether operational status and utilisation levels of sanctioned common infrastructure facilities and incubation centres have been reviewed State/UT-wise;
- (d) whether measurable outcomes in terms of employment generation, turnover growth and market linkages and export promotion have been evaluated and further scaling up proposed; and
- (e) roadmap for further scaling up credit flow, branding support and exports under PMFME during remaining period of implementation?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

- (a) Under the Pradhan Mantri Micro food processing Enterprises (PMFME) Scheme, 59,202 Micro food processing enterprises have been formalized as on 31<sup>st</sup> December 2025 since inception of the scheme. The State/ UT wise details are at **Annexure**. Cumulatively, investment of Rs. 17015.8 crore has been mobilized under the scheme across the country.
- (b) Ministry maintains the sector-wise distribution of sanctioned units, including participation of women, Self Help Groups (SHGs), Farmer Producer Organisations (FPOs) and aspirational districts and monitors it regularly through meetings with lending banks and State/ UT Government.

(c) Ministry through State/ UT government regularly reviews the operational and utilization status of sanctioned common infrastructure facilities and incubation centres under the PMFME Scheme. As on 31<sup>st</sup> December 2025, 108 loans have been sanctioned for Common Infrastructure facilities out of which 88 loans have been disbursed and 59 facilities are operational. For the Incubation Centre, 76 proposals have been approved from 24 States/ UTs out of which 23 incubation centers have been commissioned. Utilization levels are reviewed through Joint Inspection Reports conducted by the State Nodal Agency (SNA), Mentor Institute, and Host Institute. These inspections verify physical progress and the commencement of utilization.

(d) Ministry has got conducted a Third Party Mid Term Impact Evaluation Study for the PMFME Scheme. As per the report dated 31<sup>st</sup> March 2025, the Scheme has supported creation of more than 2.8 lakh employment opportunities. The PMFME beneficiaries have reported increase in average turnover by about 1.7 times after availing support under the Scheme. As per the study, large proportion of beneficiaries indicated improved market access and distribution networks, with over 85% of Credit Linked Subsidy beneficiaries and about 80% of Self-Help Group members reporting enhanced market linkages after availing benefits under the Scheme.

The Ministry of Food Processing Industries has undertaken several initiatives to enhance the uptake and impact of the PMFME Scheme in terms of employment generation, growth in turnover, strengthening of market linkages and promotion of exports. To increase awareness among stakeholders and the public at large, the Ministry conducts national and state-level awareness campaigns through various platforms such as newspaper advertisements, radio jingles, exhibitions and expos, fairs, and buyer–seller meets since the inception of the Scheme.

(e) Ministry regularly conducts meeting with lending banks and State Government to scale up the credit flow in the country, under the scheme. The issues being faced by micro food processing enterprises are also raised at the Department of Financial Services (DFS) level and in the State Level Bankers Committee (SLBC) meetings to discuss and resolve implementation challenges. Further, periodic review meetings are also conducted at state and district level by the State government. Ministry is also facilitating market access through participation in national and international exhibitions, buyer–seller meets and integration with e-commerce platforms across the country.

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## Annexure

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2482 FOR ANSWER ON 13.03.2026 REGARDING “REVIEW OF OPERATIONAL STATUS UNDER PMFME”

State-wise enterprises formalized under PMFME Scheme as on 31<sup>st</sup> December 2025

S.No.	State/ UT	Enterprises Formalised
1	Andhra Pradesh	2215
2	Arunachal Pradesh	51
3	Assam	1986
4	Bihar	4938
5	Chhattisgarh	445
6	Dadra And Nagar Haveli And Daman And Diu	4
7	Delhi	280
8	Goa	103
9	Gujarat	5
10	Haryana	507
11	Himachal Pradesh	325
12	Jammu And Kashmir	389
13	Jharkhand	484
14	Karnataka	3507
15	Kerala	5139
16	Ladakh	25
17	Madhya Pradesh	5721
18	Maharashtra	13722
19	Manipur	54
20	Meghalaya	147
21	Mizoram	5
22	Nagaland	73
23	Odisha	1126
24	Puducherry	93
25	Punjab	1888
26	Rajasthan	417
27	Sikkim	3
28	Tamil Nadu	8350
29	Telangana	2559
30	Tripura	132
31	Uttar Pradesh	3650
32	Uttarakhand	790
33	West Bengal	69
	<b>Total</b>	<b>59202</b>